

OFFICE OF THE PRINCIPAL JUDGE, FAMILY COURTS (H.Qs.)
DWARKA, NEW DELHI

NOTICE

SUBJECT :- DESTRUCTION OF UNCLAIMED CERTIFIED COPIES AND APPLICATIONS FOR SUPPLY OF CERTIFIED COPIES (LYING UNDER OBJECTION) TILL 31.12.2025.

It is observed that the certified copies already prepared are not being timely collected by the applicants/Ld. Counsel for the applicants as well as the applications under objections are also not been attended to by the applicants/Ld. Counsel for the applicants.

Please be informed and notified that in line with the Notification No.292/Rules/DHC dated 01.09.2009 of the Hon'ble High Court of Delhi and considering that sufficient time has already elapsed, the certified copies already prepared and the applications under objections prior to 31.12.2025, if not collected/attended to by the applicants/Ld. Counsel for the applicants within a month from today, shall be destructed and weeded out. No further claim in this respect would be entertained.

The fee deposited, if any, shall also stand forfeited to the Government Account and no claim would be entertained. Wide publicity through legitimate channel be given for maximum awareness amongst members of the BAR.



(NIKHIL CHOPRA)
Principal Judge,
Family Courts (H.Qs)
Dwarka, New Delhi

10528-10577
No. -----/Copying Agency/FC/DWK/2026

Dated -----
11 AUG 2026

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge (H.Qs), Tis Hazari, Delhi/New Delhi.
3. All the Principal Judges/Additional Principal Judge/Judge, Family Courts Delhi/New Delhi.
4. The President, Bar Association, Delhi High Court/New Delhi.
5. All Branch Incharges, Family Courts Delhi/New Delhi.
6. The Branch Incharges, CA Branch & CTB, Family Courts Delhi/ New Delhi to display the Notice on all the Notice boards and CA Counter as well as on District Courts, Notice Board and CA Counter of their respected Complexs, Delhi/New Delhi, and upload the same on the website of respective District Courts, Delhi/New Delhi.
7. All the President/Secretary, Bar Association situated in various District Court Complexes Delhi/New Delhi.



Principal Judge
Family Court (H.Qs),
Dwarka, New Delhi.